

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:250
ANSWERED ON:21.02.2006
PROPOSALS FOR INDUSTRIALISATION IN WEST BENGAL
Mandal Shri Sanat Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether some proposals for industrialisation, trade promotion and setting up of industries for the over all economic development of West Bengal are pending with the Union Government;
- (b) if so, the details thereof; and
- (c) the time by which these proposals are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (c): Under the liberalized Industrial Policy, investment decisions are based on the commercial judgement of entrepreneurs, keeping in view on the initiatives taken by the State Governments/UTs in creating conducive environment by way of providing basic infrastructural facilities and other incentives. Central Government supplements these efforts to the extent possible by providing support/incentives under its various Schemes.

During the period August, 1991 to December, 2005, 3592 Industrial Entrepreneur Memoranda were filed and 100 Letters of Intent and Direct Industrial Licences were issued, with proposed investments of Rs. 77,069 crore, in the State of West Bengal.